GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:770 ANSWERED ON:25.02.2011 CGHS MEDICINES SOLD IN MARKET Botcha Lakshmi Smt. Jhansi;Singh Chaudhary Lal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the medicines meant to be supplied under the Central Government Health Scheme (CGHS) are being sold in the open market across the country;
- (b) if so, the details thereof;
- (c) the details of persons arrested for selling the medicines in the open market during the last three years;
- (d) the total loss suffered by the exchequer; and
- (e) the action taken/being taken by the Government to check such practices in future?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

- (a) to (e): SIT Crime branch of Delhi Police arrested two persons namely Sh. Revti Prasad Sharma, Store Keeper, Vivek Vihar and Sh. Mithun Tyagi, Computer Operator, CGHS Wellness Centre Yamuna Vihar on 5.12.2009 & 6.12.2009 respectively for investigation on the charges of selling of stolen CGHS medicines in open market Delhi Police found sufficient evidences to charge sheet the above accused. Sh. Revti Prasad Sharma, Store Keeper has been suspended and the service of Sh. Mithun Tyagi, Computer IOperator has been terminated. The matter is presently sub-judice.
- 2. Crime Branch, Delhi Police has informed that it has arrested one Sh. Attar Singh, Pharmacist/Storekeeper in CGHS dispensary Nanakpura in case FIR No.23/11 dated 2.2.2011 under section 409/420/468/471/120B IPC, P.S. Crime Branch, Delhi on 03.02.2011. Further details have not yet become available from the police authorities. Sh. Attar Singh is now under suspension in view of his being under arrest for more than 48 hours.